

**Office of Directorate General of Foreign Trade
Udyog Bhawan New Delhi -110011**

SCOMET Minutes IMWG

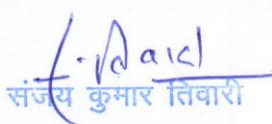
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 02/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 28.05.2018 at Udyog Bhavan, New Delhi

Meeting No.02/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 28.05.2018 in Udyog Bhavan, New Delhi to consider the applications for export of SCOMET items.

2. Altogether 137 applications (including 68 deferred cases) were considered by the IMWG, out of which total 37 cases were approved (including 13 post-facto approvals), 03 cases withdrawn by the applicant firms and remaining 97 cases deferred due to want of comments/NOCs from concerned IMWG member agencies or in await of information/clarification from the applicants. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

Applications received through ONLINE system

Sl.No.	Applicant/Firm name	DGFT (Hqrs) File No.	Decision of IMWG
1	HINDUSTHAN ENGINEERING AND INDUSTRIES LTD.	01/21/089/80276/AM18/	Deferred
2	PANDIAN CHEMICALS LIMITED	01/21/089/80281/AM18/	Deferred
3	HINDUSTHAN ENGINEERING AND INDUSTRIES LTD.	01/21/089/80287/AM18/	Deferred
4	SOLAR INDUSTRIES INDIA LTD.	01/21/089/50019/AM19/	Deferred
5	FLOWSERVE INDIA CONTROLS PVT LTD	01/21/089/50027/AM19/	Approved
6	TITAN ENGINEERING AND AUTOMATION LIMITED	01/21/089/50028/AM19/	Deferred
7	SOLAR INDUSTRIES INDIA LTD.	01/21/089/50029/AM19/	Withdrawn by the applicant
8	TRANTER INDIA PRIVATE LIMITED	01/21/089/50030/AM19/	Deferred
9	GRAPHITE INDIA LIMITED	01/21/089/50031/AM19/	Deferred
10	AMINES AND PLASTICIZERS LIMITED	01/21/089/50032/AM19/	Deferred
11	AMINES AND PLASTICIZERS LIMITED	01/21/089/50033/AM19/	Deferred
12	GRAPHITE INDIA LIMITED	01/21/089/50034/AM19/	Deferred
13	EMERSON PROCESS MANAGEMENT (INDIA) PVT LTD	01/21/089/50035/AM19/	Deferred
14	GRAPHITE INDIA LIMITED	01/21/089/50036/AM19/	Deferred
15	GRAPHITE INDIA LIMITED	01/21/089/50037/AM19/	Deferred
16	GRAPHITE INDIA LIMITED	01/21/089/50038/AM19/	Deferred
17	AMINES AND PLASTICIZERS LIMITED	01/21/089/50039/AM19/	Deferred
18	GRAPHITE INDIA LIMITED	01/21/089/50040/AM19/	Deferred
19	SOLAR INDUSTRIES INDIA LTD.	01/21/089/50041/AM19/	Deferred
20	ANTICORROSIVE EQUIPMENT PVT.LTD.	01/21/089/50042/AM19/	Deferred


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21	HUNTSMAN INTERNATIONAL INDIA PVT. LTD.	01/21/089/50046/AM19/	Deferred
22	SWISS GLASCOAT EQUIPMENTS LTD,	01/21/089/50049/AM19/	Deferred
23	GMM PFAUDLER LIMITED	01/21/089/50050/AM19/	Deferred
24	SPECIALITY PRODUCTS RESEARCH GROUP	01/21/089/50053/AM19/	Deferred
25	ALKYL AMINES CHEMICALS LTD	01/21/089/50054/AM19/	Deferred
26	GRAPHITE INDIA LIMITED	01/21/089/50055/AM19/	Deferred
27	BALAJI AMINES LIMITED	01/21/089/50057/AM19/	Deferred
28	GRAPHITE INDIA LIMITED	01/21/089/50058/AM19/	Deferred
29	FLOWERVE INDIA CONTROLS PVT LTD	01/21/089/50061/AM19/	Deferred
30	SOLAR INDUSTRIES INDIA LTD.	01/21/089/80020/AM18/	Approved post-facto
31	OERLIKON BALZERS COATING INDIA PRIVATE LIMITED	01/21/089/80212/AM18/	Approved
32	INDIAN ARMOUR SYSTEMS PVT. LTD.,	01/21/089/80232/AM18/	Approved:
33	SEVERN GLOCON INDIA PRIVATE LIMITED,	01/21/089/80237/AM18/	Approved:
34	GE OIL & GAS INDIA PRIVATE LIMITED	01/21/089/80260/AM18/	Deferred
35	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80265/AM18/	Withdrawn by the applicant
36	GRAPHITE INDIA LIMITED	01/21/089/80268/AM18/	Approved: Approved
37	BALAJI AMINES LIMITED	01/21/089/80270/AM18/	Approved
38	BALAJI AMINES LIMITED	01/21/089/80283/AM18/	Deferred
39	AMINES AND PLASTICIZERS LIMITED	01/21/089/80284/AM18/	Approved:
40	PETRO BATIS CHEMICALS AND EQUIPMENT PRIVATE LTD.,	01/21/089/80293/AM18/	Approved post-facto
41	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80299/AM18/	Approved:
42	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80300/AM18/	Approved:
43	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80301/AM18/	Approved: Approved
44	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80302/AM18/	Approved:
45	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80303/AM18/	Approved:
46	GMM PFAUDLER LIMITED	01/21/089/80317/AM18/	Approved post-facto
47	GMM PFAUDLER LIMITED	01/21/089/80318/AM18/	Approved post-facto
48	SOLAR INDUSTRIES INDIA LTD.	01/21/089/80332/AM18/	Approved post-facto
49	HBL POWER SYSTEMS LTD.,	01/21/089/80337/AM18/	Approved:
50	SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED	01/21/089/80309/AM18/	Approved:
51	ALKYL AMINES CHEMICALS LTD	01/21/089/80329/AM18/	Approved post-facto
52	BALAJI AMINES LIMITED	01/21/089/80363/AM18/	Approved post-facto
53	TRANTER INDIA PRIVATE LIMITED	01/21/089/80367/AM18/	Approved post-facto
54	AMINES AND PLASTICIZERS LIMITED	01/21/089/80371/AM18/	Approved post-facto
55	GMM PFAUDLER LIMITED	01/21/089/80380/AM18/	Approved post-facto
56	GE OIL & GAS INDIA PRIVATE LIMITED	01/21/089/50052/AM19/	Case
57	QUALCOMM INDIA PVT LTD	01/21/089/50060/AM19/	Deferred
58	BANGALORE BIOTECH LABS PVT LTD.,	01/21/089/50062/AM19/	Deferred
59	CRANE PROCESS FLOW TECHNOLOGIES	01/21/089/50001/AM19/	Deferred

	(INDIA) PVT. LTD.		
60	KEYSIGHT TECHNOLOGIES INDIA PVT. LTD.	01/21/089/50002/AM19/	Deferred
61	BALAJI AMINES LIMITED	01/21/089/50003/AM19/	Deferred
62	ASIAN CHEMTECH PVT LTD	01/21/089/50004/AM19/	Deferred
63	GOEL SCIENTIFIC GLASS WORKS LTD	01/21/089/50006/AM19/	Deferred
64	FOKKER ELMO SASMOS INTERCONNECTION SYSTEMS LTD.	01/21/089/50007/AM19/	Deferred
65	QUALCOMM INDIA PVT LTD	01/21/089/50008/AM19/	Approved
66	STERLING AUXILIARIES PVT LTD	01/21/089/50010/AM19/	Deferred
67	L&T VALVES LIMITED	01/21/089/50011/AM19/	Deferred
68	TRANter INDIA PRIVATE LIMITED	01/21/089/50012/AM19/	Deferred
69	TRANter INDIA PRIVATE LIMITED	01/21/089/50013/AM19/	Deferred
70	GOEL SCIENTIFIC GLASS WORKS LTD	01/21/089/50014/AM19/	Approved
71	KUTCH CHEMICAL INDUSTRIES LTD	01/21/089/50015/AM19/	Deferred
72	GRAPHITE INDIA LIMITED	01/21/089/50020/AM19/	Deferred
73	GRAPHITE INDIA LIMITED	01/21/089/50021/AM19/	Deferred
74	GRAPHITE INDIA LIMITED	01/21/089/50023/AM19/	Deferred
75	FLOWSERVE MICROFINISH VALVES PVT. LTD.	01/21/089/50024/AM19/	Deferred
76	ROLEX LOGISTICS PVT LTD	01/21/089/50025/AM19/	Deferred
77	ROLEX LOGISTICS PVT LTD	01/21/089/50026/AM19/	Deferred
78	BALAJI AMINES LIMITED	01/21/089/80305/AM18/	Deferred
79	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/80370/AM18/	Case Deferred: Deferred
80	HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD	01/21/089/80372/AM18/	Approved: Approved
81	SANDISK INDIA DEVICE DESIGN CENTRE PVT LTD	01/21/089/80377/AM18/	Deferred
82	SANDISK INDIA DEVICE DESIGN CENTRE PVT LTD	01/21/089/80378/AM18/	Deferred
83	FLEXTRONICS TECHNOLOGIES (I) P.LTD.	01/21/089/80387/AM18/	Deferred
84	TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	01/21/089/80389/AM18/	Deferred
85	AMINES AND PLASTICIZERS LIMITED	01/21/089/80390/AM18/	Approved:
86	BPE BIOTREE INDIA PRIVATE LIMITED	01/21/089/80391/AM18/	Withdrawn by the applicant
87	GMM PFAUDLER LIMITED	01/21/089/80394/AM18/	Deferred
88	GRAPHITE INDIA LIMITED	01/21/089/50022/AM19/	Approved post-facto
89	KEYSIGHT TECHNOLOGIES INDIA PVT. LTD.	01/21/089/80374/AM18/	Approved post-facto
90	HBL POWER SYSTEMS LTD.,	01/21/089/80382/AM18/	Approved post-facto
91	QUALCOMM INDIA PVT LTD	01/21/089/50059/AM19/	Deferred
92	ASTERIA AEROSPACE PRIVATE LIMITED	01/21/089/50063/AM19/	Deferred
93	BALAJI AMINES LIMITED	01/21/089/50065/AM19/	Deferred
94	QUALCOMM INDIA PVT LTD	01/21/089/50067/AM19/	Deferred
95	QUALCOMM INDIA PVT LTD	01/21/089/50070/AM19/	Deferred

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96	UNITEX CORPORATION	01/21/089/50072/AM19/	Deferred
97	QUALCOMM INDIA PVT LTD	01/21/089/50073/AM19/	Deferred
98	QUALCOMM INDIA PVT LTD	01/21/089/50075/AM19/	Deferred
99	EXCEL INDUSTRIES LIMITED	01/21/089/80395/AM18/	Approved.
100	INGRAM MICRO INDIA PRIVATE LIMITED	01/21/089/50009/AM19/	Deferred
101	TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	01/21/089/50045/AM19/	Deferred
102	QUALCOMM INDIA PVT LTD	01/21/089/50069/AM19/	Deferred
103	L&T VALVES LIMITED	01/21/089/80333/AM18/	Deferred
104	L&T VALVES LIMITED	01/21/089/80334/AM18/	Deferred
105	UPL LTD.	01/21/089/80340/AM18/	Deferred
106	SOLAR INDUSTRIES INDIA LTD.	01/21/089/80346/AM18/	Case Deferred: Deferred
107	FLOWERVE INDIA CONTROLS PVT LTD	01/21/089/80348/AM18/	Deferred
108	GMM PFAUDLER LIMITED	01/21/089/80352/AM18/	Approved
109	HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD	01/21/089/80359/AM18/	Approved
110	GRAPHITE INDIA LIMITED	01/21/089/80360/AM18/	Deferred
111	L&T VALVES LIMITED	01/21/089/80366/AM18/	Deferred
112	FLEXTRONICS TECHNOLOGIES (I) P.LTD.	01/21/089/80368/AM18/	Approved
113	VISHAY COMPONENTS INDIA PVT. LTD.	01/21/089/80373/AM18/	Deferred
114	SULZER INDIA PRIVATE LIMITED.	01/21/089/80376/AM18/	Deferred
115	BALAJI AMINES LIMITED	01/21/089/80379/AM18/	Approved:
116	SOLAR INDUSTRIES INDIA LTD.	01/21/089/80381/AM18/	Deferred
117	GRAPHITE INDIA LIMITED	01/21/089/80396/AM18/	Approved:
118	BPE BIOTREE INDIA PRIVATE LIMITED	01/21/089/80397/AM18/	Deferred
119	AMINES AND PLASTICIZERS LIMITED	01/21/089/80398/AM18/	Deferred
120	SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED	01/21/089/80399/AM18/	Deferred
121	AMINES AND PLASTICIZERS LIMITED	01/21/089/80400/AM18/	Deferred
122	CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD.	01/21/089/80401/AM18/	Deferred
123	QUALCOMM INDIA PVT LTD	01/21/089/50016/AM19/	Deferred
124	QUALCOMM INDIA PVT LTD	01/21/089/50017/AM19/	Deferred
125	QUALCOMM INDIA PVT LTD	01/21/089/50018/AM19/	Deferred
126	UPL LTD.	01/21/089/50044/AM19/	Deferred
127	MAK TRADING,	01/21/089/50056/AM19/	Deferred
128	CELLIBER TECHNOLOGIES PRIVATE LIMITED	01/21/089/50066/AM19/	Deferred
129	QUALCOMM INDIA PVT LTD	01/21/089/50068/AM19/	Deferred
130	QUALCOMM INDIA PVT LTD	01/21/089/50071/AM19/	Deferred
131	ASTHA CORPORATION PVT.LTD.	01/21/089/50074/AM19/	Deferred
132	ALKYL AMINES CHEMICALS LTD	01/21/089/50076/AM19/	Deferred
133	MEDILUX LABORATORIES PVT.LTD.,	01/21/089/50077/AM19/	Deferred
134	ALKYL AMINES CHEMICALS LTD	01/21/089/50078/AM19/	Deferred

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135	GKN SINTER METALS PVT. LTD.	01/21/089/50079/AM19/	Deferred
136	HINDUSTAN AERONAUTICS LTD	01/21/089/50080/AM19/	Deferred
137	WIPRO ENTERPRISES PRIVATE LIMITED	01/21/089/50064/AM19/	Deferred

Note :

(i) **Deferred cases :** Cases which are shown as deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** SCOMET permissions for approved cases by IMWG are issued by DGFT(Hqrs.) through electronically generated system only and sent to Regional Authority (RA), DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of concerned RA for approved cases will also be generated and sent to the applicant in this regard. The applicant may note that they need not to submit any further application or documents before the Regional office of DGFT.

(iii) **Approved post-facto :** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.74 gives power to Chairman, IMWG to issue authorization in those cases, which have been discussed by IMWG at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before IMWG in its subsequent meeting for approval on ex-post facto basis.

(iii) **Issue of export license by the RA, DGFT :** RA can see the Digitally signed Authorization / Approval letter on clicking the 'View attachment' option after logging into online SCOMET at URL <http://dgft.gov.in/ecomra/> and locate file by searching file (Example 21089 and press find button) and issue export authorization /license accordingly for such applications within three working days without waiting for any further communication(s) from the applicant or DGFT(Hqrs). In case any further clarification is required by the Regional Office of DGFT concerned, the same shall be referred to DGFT(Hqrs) only. No further document(s) shall be asked by Regional Authority (RA), DGFT for grant of SCOMET license from the applicant firm.

(Signature) 01/06/2018
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